

(c) the steps Government propose to take on these recommendations?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK):

(a) Presumably the reference is to the constitution by SAIL, of six Study Groups consisting of representatives of Steel Plants Managements and Trade unions to study various aspects of the working of the steel industry. The Study Groups have submitted their Reports.

(b) Summaries of the Reports are given in Annexures I to VI. [Placed in Library. See No. LT-1081/77].

(c) The Reports are presently under examination in Steel Authority of India Limited and in Government.

#### **Alleged Charges against Officers of Labour Bureau, Chandigarh**

752. SHRI SAMAR MUKHERJEE: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the CBI is investigating into serious charges against certain senior officers of the Labour Bureau, Chandigarh;

(b) the nature of the charges and names of officials involved; and

(c) whether Government have taken any action against the officials?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) No, Sir.

(b) and (c). Do not arise.

#### **Tripartite Meeting to consider Problems of Unorganised Workers**

753. SHRI SAMAR MUKHERJEE: SHRI D. D. DESAI:

SHRI RAMESHWAR PATTI-DAR:

SHRI SUBHASH AHUJA:

DR. LAXMINARAYAN PANDEYA:

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government gave an assurance in May, 1977 last to convene a tripartite meeting to consider the problems of unorganised workers;

(b) whether Government have convened such a meeting; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI): (a) to (c). The problems of labour in the unorganised sector were discussed at the recent Tripartite Labour Conference held at New Delhi on May 6-7, 1977. The general consensus at the Conference was that, having regard to the various complex issues involved, a Special Conference should be convened to consider the problems relating to rural workers. It also decided that the nature of subjects to be discussed and nature of participants to the proposed Conference should be settled in consultation with the interests concerned, including the State Governments, Union Territory Administrations, Central Organisations of Workers and Employers etc. The suggestions received from these interests are being examined and steps are being taken to convene the proposed Special Conference soon.

#### **Shop/Joint Councils in Central Undertakings**

754. SHRI K. RAMAMURTHY: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether all the 134 Central Departmental Undertakings/Establishments have Constituted Shop Councils/Joint Councils in their respective units, as recommended in the scheme of Workers' Participation/Joint Committees;

(b) if not, the number and names of Central Undertakings that have constituted them; and

(c) the steps taken to enforce this scheme in all the public undertakings?